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## Central Administrative Tribunal Principal Bench

C.P. No. 375/2002 In O.A. No. 439/2001

New Delhi this the 11th day of December, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J) Hon'ble Shri V.K. Majotra, Member (A)

Shri Sanjay Kumar Jain DSKP Gr. II, Western Railway presently working as Sr. Instructor (Stores) Zonal Training School Western Railway Udaipur.

-Applicant

(By Advocate: Ms. Meenu Mainee)

Versus

- 1. Shri R.K. Singh
  Secretary
  Railway Board
  Ministry of Railways
  New Delhi.
- 2. Shri K.K. Aggarwal General Manager Western Railway Church Gate Mumbai
- 3. Shri Arun Kumar Dy. Controller of Stores (W&S) Wagon Repair Shop Western Railway Kota (Rajasthan)

-Respondents

(By Advocate: Shri H.K. Gangwani)

## ORDER (Oral)

## Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)

Learned counsel for respondents has submitted that the Writ Petition filed by the respondents against the order of the Tribunal dated 15.4.2002, which is subject matter in CP-375/2002, has been disposed of by the Hon'ble High Court vide order dated 4.12.2002 with further directions. This has been confirmed by the learned counsel for the petitioner.

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- 2. Noting the above facts and submissions of the learned counsel for parties, CP-375/2002 is dismissed. Notices to the alleged contemners are discharged.
- 3. In view of this, MA-2567/2002 is also disposed of as infructuous.

(V.K. Majotra)
Member (A)

(Smt. Lakshmi Swaminathan) Vice-Chairman (J)

cc.